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CENTRAL ADMINISTRATIVE TRIBUNAL

CIRCUIT BENCH LUCKNOW

T.A. NO.1024 of 1987 (T)

(W.P. NO.539 of 1982)

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S.N. Chowdhary Applicant.

Versus

Union of India & Others Respondents.

30.8.1990

Hon'ble Mr. D.K. Agrawal, J.M.

Hon'ble Mr. K. Obayya, A.M.

None appears for the applicant despite notice.

Sri R.C. Saxena stated before us that he has not received any instruction from the petitioner. Petition is dismissed for want of prosecution. The interim order stands vacated.

Sd/-

Sd/-

A.M.

J.M.

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SSB
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J. M. D. G. P.
Deputy Secretary
Central Administrative Tribunal
Lucknow Bench
Lucknow